

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 66(ND)14  
**CA. NO.**

**CORAM:**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**SH. M.K. HANJURA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2016**

**NAME OF THE COMPANY: M/s. Purnima Singh Vs. Saga Info Solutions Pvt. Ltd. & Ors**

**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
①	ATUL AGRAWAL	ADVOCATE	PETITIONER	<i>Agarwal</i>
②	R.K. VERMA	ADVOCATE	PETITIONER	<i>Verma</i>
3.	ANUMESH SINGH			
4.	TANIMA GAUR	ADVOCATE	Respondent 2.	<i>Gaur</i>

**ORDER**

Learned counsel for the parties are present. Learned counsel for the petitioner seeks and is given one week's time as last chance for filing two sets of the pleadings.

List for arguments on 27.09.2016

*Sd/-*  
(R.Varadharajan)  
Member (Judicial)

*Sd/-*  
(Maharaj Krishan Hanjura)  
Member (Judicial)